



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG - 793001

[www.megassembly.gov.in](http://www.megassembly.gov.in)

## Bulletin Part - I

### BUDGET SESSION FRIDAY, 11<sup>th</sup> MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 3.30 P.m.

The day was allotted for Government Business.

#### 1. Questions :

Questions Nos. 51 - 59 were taken up and disposed off.

#### 2. Call Attention Notice:

**Shri John Leslee K. Sangma, MLA** called the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times (GE)", dated 25<sup>th</sup> February, 2016 under the caption "Mid-day Meal Cooks seek DC's intervention on Salary issues".

3. **Dr. Mukul Sangma**, Chief Minister in-charge Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for 2015-2016.

#### 4. Debate of Governor's Address:

**Shri Embhahlang Syiemlieh, MLA** continued with his speech on the Debate on Governor's Address.

Other Members who participated in the discussion were Shri Metbah Lyngdoh, (At 11.40 a.m., Shri R.V. Lyngdoh was in the Chair) Shri John Leslee K. Sangma, Shri Ardent M. Basaiawmoit, Shri Witting Mawsor, (At 12.40 P.m., Hon'ble Speaker was in the Chair) Shri Hopeful Bamon and Shri Nihim D. Shira.

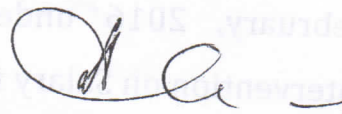
Dr. Mukul Sangma, Chief Minister replied to the Debate on Governor's Address.

After the reply of the Chief Minister to the Debate on Governor's Address, Dr. Donkumar Roy, Leader of Opposition, one of the mover of the Amendment to the Motion of Thanks, withdrew the Amendment to the Motion of Thanks with the leave of the House.

The Motion of Thanks to the Governor' Address was then adopted by the House.

#### 5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 14<sup>th</sup> March, 2016.



**Andrew Simons**  
**Commissioner & Secretary**  
**Meghalaya Legislative Assembly**

**NO.SP.10/MLA/BLT/16/4.,**

**Dated Shillong, the 11<sup>th</sup> March, 2016**

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